

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 418 of 96

Present & Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

DOLON ROY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Ms. K. Banerjee, counsel

Heard on : 13.5.98

Order on : 13.5.98

O R D E R

S.N. Mallick, VC

None appears for the applicant. Ms. K. Banerjee, counsel appears for the respondents. The record reveals that none appeared for the applicant on several previous occasions. The application is therefore dismissed for default. No order as to costs.

MEMBER (A)

VICE-CHAIRMAN